

an>

Title: Introduction of the Gauhati High Court (Establishment of a Permanent Bench at Silchar) Bill, 2016.

KUMARI SUSHMITA DEV (SILCHAR): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the Gauhati High Court at Silchar.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Gauhati High Court at Silchar."

*The motion was adopted.*

KUMARI SUSHMITA DEV : Sir, I introduce the Bill.

-

-